GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI,  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGLA REJUVENATION  
LOK SABHA  
UNSTARRED QUESTION NO. 2110  
ANSWERED ON 04.07.2019  

NATIONAL PROJECT

2110. SHRI NAMA NAGESWARA RAO

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether Polavaram project in Andhra Pradesh has been accorded a national status;
(b) if so, the details thereof;
(c) whether any project like Polavaram has also been accorded national status in Telangana; and
(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) & (b) The Polavaram Irrigation Project (PIP) has been declared as a National Project under Section 90(1) of Andhra Pradesh Reorganisation Act 2014.

(c) No, Sir.

(d) Inclusion of any project in the scheme of National Projects depends upon its appraisal/approval by Advisory Committee of DoWR, RD & GR from techno-economic angle, investment clearance, fulfilment of criteria of the scheme, availability of funds etc. Hon’ble Chief Minister of Telangana vide letter dated 11-02-2016 requested that Kaleshwaram Project be accorded status of National Project. However, as intimated by Central Water Commission, no formal request in prescribed pro forma has been received from the State Government of Telangana in this regard for consideration of the High Powered Steering Committee (HPSC) of Central Government constituted for implementation of National Projects.